

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA

**UNSTARRED QUESTION NO.2342
ANSWERED ON 08.08.2025**

ROBs AND RUPs IN SOUTHERN RAILWAY

2342. SHRI R. GIRIRAJAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of Rail Over Bridges (RoBs) and Rail under Passes (RuPs) sanctioned under Southern Railway in Tamil Nadu including the location, cost and current status of each project;
- (b) the timeline for completion of the sanctioned RoBs and RuPs and the measures taken/being taken by Government to ensure timely completion; and
- (c) whether any new RoBs and RuPs are proposed to be sanctioned in Tamil Nadu in the near future, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c) : As on 01.04.2025, 235 Road Over Bridges/ Road Under Bridges (ROBs/RUBs) across railways tracks in lieu of LCs etc. have been sanctioned in the State of Tamil Nadu which are at various stages of planning and execution.

Out of these, work on 82 Nos. ROBs/RUBs are held up on account of the State Govt. The details are as under:

S.No.	Reason	ROBs/RUBs (in No.)
1.	Delay in Land Acquisition by State Govt	22
2.	Consent for Closure of LC by State Govt	26
3.	Finalization of Alignment by State Govt	23
4.	Law & order/ Public Protest etc.	11

During current financial year 2025-26 (up to June'25), 9 Nos. of ROBs/RUBs have been constructed in the State of Tami Nadu.

Sanctioning and execution of works of Road Over Bridges/ Road Under Bridges (ROBs/RUBs) is a continuous and ongoing process on Indian Railways. Such works are

prioritized and taken up on the basis of its impact on safety and mobility in train operations and impact on road users.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (June'25) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-25 (June'25)	13,426 Nos. (including 747 Nos. in the State of Tamil Nadu)

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
